

(b) whether it is a fact that the Electronic Trade and Development Corporation are negotiating late deliveries of raw materials to small scale television manufacturers;

(c) whether it is a fact that Bharat Electronics Ltd (BEL) has fallen in its production of T.V. Tubes and bulbs;

(d) whether it is a fact that ETDC is importing T.V. tubes and bulbs from Taiwan; Poland and Rumania; and

(e) in view of the above what is the policy of Government in supporting indigenous manufacturers of TV Tubes and Bulbs and promoting substitute in this respect?

THE PRIME MINISTER (SHRI MORARJI DESAI) (a) to (d). TV glass bulbs (or shells) are required by TV picture tube manufacturers, who are importing these, on their own, to the extent of their needs. TV picture tubes are required by the TV set manufacturers. Picture tubes are at present manufactured by Bharat Electronics Limited (BEL), Bangalore and Messers Teletube Limited, Ghaziabad. Though BEL have a licenced capacity to produce 200,000 picture tubes, they have never reached this capacity. There was a serious shortfall in the production of picture tubes by BEL during 1977. But the position has improved significantly during March 1978, and is expected to improve even further. To meet the short-fall in the indigenous production of TV picture tubes and to meet the demand from TV set manufacturers these have been imported by Electronics Trade and Technology Development Corporation (ETTDC) from Taiwan, Poland and Rumania. Though sufficient imports are being arranged by ETTDC to cover demand, there have been shortages due to circumstances beyond the control of ETTDC such as delays in supply by the manufacturers, non-arrival of ships in time

due to weather, problems at docks etc. This had resulted in TV set manufacturers (including those in the Small Scale) facing some shortages and late deliveries but the position has improved, of late.

(e) Industrial Licences/Letters of Intent have already been issued to five firms for a total manufacturing capacity of 4,20,000 TV Picture Tubes (there is provision for expansion and further licensing, as needed). Of these two firms (Bharat Electronics Limited, Bangalore and Teletube, Ghaziabad) are already in production. The demand for TV picture tubes is expected to be met adequately when all the units become fully operational. Government have set up a Working Group in the Ministry of Industry to go into all aspects relating to the setting up of TV Glass Shell manufacture in India.

Prohibition of Film "Ilayathalai Murali"

9998. SHRI K. RAMAMURTHY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) Is it a fact that a Tamil film named "Ilayathalai Murali" was recently prohibited for screening;

(b) if so, what are all the objectionable features; and

(c) whether the Government will reconsider their stand?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir.

(b) Three portions, which the Board of Film Censors had excised from the film "Ilaya Thalaimurai" as being unfit for public exhibition and which the producers had surrendered to the Board before issue of the Censor Certificate, were being exhibited in violation of the Cinematograph (Censorship) Rules, 1958.

(c) This will be examined in accordance with the provisions of the Cinematograph Act, 1952 and the rules made thereunder.

Charges against Government of Sikkim

9999. SHRI K. B. CHETTRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any representation from the political leaders of Sikkim alleging political leaders of Sikkim alleging the Chief Minister of Sikkim;

(b) if so, action taken thereon; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) to (c). A memorandum addressed to the Union Home Minister by Shri Nar Bahadur Bhandari, President, Sikkim Janata Party containing allegations against the Chief Minister of Sikkim and the State Administration was received in July, 1977. In accordance with the settled procedure, the memorandum was referred to the Chief Minister of Sikkim for inviting his comments which have been received. The matter is under examination.

"क्यू मार्क वाले डीजल इंजन"

10000. श्री जर्म सिंह भाई पटेल : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गुजरात के सौराष्ट्र प्रदेश राजकोट और जामनगर शहरों में बनने वाले "क्यू" मार्क वाले डीजल आयल इंजन उत्तर प्रदेश तथा देश की अन्य राज्यों में सप्लाई किये जाने से परन्तु 1 अप्रैल, 1978 उत्तर प्रदेश के भूमि विकास बैंक ने इन इंजनों को अस्वीकार कर दिया ;

(ख) यदि हां, तो क्या इन इंजनों को बनाने वाले इन शहरों के छोटे-2 कारखानों को कठिनाइयां होंगी और क्या

राजकोट आयल इंजीनियरिंग उद्योग या एसोसियेशन ने केन्द्रीय सरकार को अभ्यावेदन भेजे हैं और यदि हां, तो कब और उनमें क्या मांगें की गई हैं और उन पर सरकार ने क्या कार्यवाही की है अथवा करने का विचार है और कब तथा तत्संबंधी ब्यौरा क्या है ; और

(ग) क्या छोटे कारखाने "क्यू" (क्वालिटी) मार्क वाले डीजल आयल इंजन सरलता पूर्वक बनाते हैं और ये इंजन आई० एस० आई० मार्क वाले इंजनों के समान होते हैं और केन्द्रीय सरकार ने उत्तर प्रदेश सरकार तथा भूमि विकास बैंक को "क्यू" मार्क वाले डीजल इंजन स्वीकार करने के लिये आग्रह करने हेतु क्या कार्यवाही की है अथवा करने का विचार है और कब ?

उद्योग मंत्रालय में राज्य मंत्री (श्रीमती आभा मयती) : (क) जी, हां। गुजरात के सौराष्ट्र क्षेत्र के राजकोट और जामनगर शहरों में बने "क्यू" मार्क वाले डीजल आयल इंजनों को संभरण उत्तर प्रदेश को किया जाता था।

हाल ही में उत्तर प्रदेश सरकार ने डीजल आयल इंजन बनाने वाले एककों के लिये जो भूमि विकास बैंक से ऋण लेने हेतु आई हो सकते हैं, आई० एस० आई० प्रमाण-पत्र प्राप्त करने के लिये एक समय सीमा निश्चित करने का फैसला किया है। डीजल आयल इंजन बनाने वाले एककों के लिये उत्तर प्रदेश से निम्न राज्यों से आई० एस० आई० प्रमाण-पत्र प्राप्त करने की आखिरी तारीख 31 मार्च, 1978 निश्चित की गयी थी।

(ख) और (ग) राजकोट इंजीनियरिंग एसोसियेशन से एक अभ्यावेदन मिला है जिस पर उत्तर प्रदेश सरकार भारतीय मानक संस्था तथा कृषि विभाग की सलाह से विचार किया जा रहा है।